

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013  
CA No. 75/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

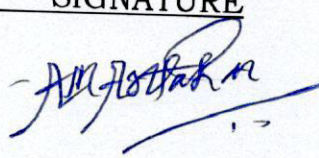
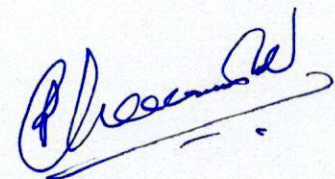
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Mr. Rahul Tambe

V/s.  
M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME                   | DESIGNATION            | SIGNATURE   |
|--------|------------------------|------------------------|---|
| 1      | AJAY M<br>ANTARKAR     | PCS for<br>Petitioner  |   |
| 2.     | CS Pawan G.<br>Chavhan | PCS for<br>Respondents |  |

**ORDER**

**C.P. No. 96/397, 398/CLB/MB/2013**

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for final hearing on 5<sup>th</sup>  
January, 2017.

sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Dated: 07.12.2016

sd/-  
**V. NALLASENAPATHY**  
Member (Technical)